

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:696  
ANSWERED ON:29.02.2000  
UNAUTHORISED WEEKLY BAZARS  
RAMJI MANJHI

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government are aware that due to unauthorised/illegal weekly bazars in Delhi, free flow of traffic is hampered and cause inconvenience to the Delhites;
- (b) if so, the number of illegal weekly bazars being held in Delhi and the reasons for not taking any action by the police and corporation officials;
- (c) whether the traders in Delhi use to spread their goods on the pavements and on roads congesting the roads and in the verandahs which is meant for public to use; and
- (d) if so, the action taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS ( SHRI CH. VIDYASAGAR RAO )

- (a) and (b): The New Delhi Municipal Council and the Municipal Corporation of Delhi have reported that there are 63 unauthorised weekly bazars in the area under their jurisdiction.
- (c) and (d): Traders in Delhi do sometimes occupy pavements meant for pedestrian traffic which often result in inconvenience to the public. The municipal authorities take regular action with the assistance of police to remove such encroachments and seize articles/goods from such vendors.